

Shri Karmarkar: Because there is no anxiety that any internal supply will be affected.

Shri Muniswamy: May I know how many varieties of castor oil are there?

Shri Karmarkar: Government are aware of only one variety of castor oil.

Mr. Deputy-Speaker: Next question. Hon. Members must get up in their seats if they are anxious to put the question. Otherwise, I will pass on to the next question.

Shri Rishang Keishing: No. 1964.

FOREST RESERVATION IN N.E.F. AGENCY

*1964. **Shri Rishang Keishing:** Will the Prime Minister be pleased to state:

(a) whether Government have any forest reservation in the North East Frontier Agency;

(b) if the reply to part (a) above be in the affirmative, whether any compensation is paid to the owners of such land now under the Forest Department; and

(c) whether any benefit or income derived from the Forest reserved by Government is in any way shared with the villagers in the forest areas?

The Parliamentary Secretary to the Prime Minister (Shri J. N. Hazarika):

(a) Preliminary notifications have been issued in respect of 13 forests proposed to be constituted as reserves. Final notification awaits disposal of settlement proceedings.

(b) and (c). Two forests belonging to the Chiefs of Namsang and Borduria in the Tirap Frontier Tract, are being administered by the North-East Frontier Agency Forest Department according to the terms of an agreement under which the net proceeds are shared between Government and the respective Chiefs. The Chiefs are required, under the terms of the agreement, to spend a portion of their share of revenue for the welfare of the tribal people.

Shri Rishang Keishing: May I know how many tribal villages are there nearabout and within the forest reservation area and may I know also whether any special facilities for cultivation, house sites, collection of building materials and safeguards against forced labour are provided to these people?

Shri J. N. Hazarika: I should like to have notice.

Shri Rishang Keishing: Under what conditions are the services of the tribal people nearabout or within the forest reservation areas generally acquired?

Mr. Deputy-Speaker: The question does not relate to that. The question is about Forest reservation in N.E.F. Agency. Are we to go into the conditions of service, employment, etc.? No. I shall proceed to the next question if the hon. Member has no more questions.

Shri Rishang Keishing: In the forest reservation area and the nearabout neighbouring villages, services of the tribal people are required and under the British rule, they used to be forcibly acquired.....

Mr. Deputy-Speaker: Why should the hon. Member presume that it is forced labour?

Shri Rishang Keishing: I want to know whether any such system prevails.

Mr. Deputy-Speaker: That does not arise out of the question.

The Prime Minister (Shri Jawaharlal Nehru): We have made every effort to put an end to that system. I cannot say absolutely that in any corner of these forest areas, it does occasionally occur. But, it is Government's policy to discourage it by all means.

PRIORITIES FOR ITEMS OF IMPORT

*1966. **Shri S. N. Das:** (a) Will the Minister of Commerce and Industry be pleased to state the order of priorities drawn up for import of various categories of goods from foreign countries for the year 1953?

(b) What was the order of priorities followed during the year 1952?

(c) Did the order of priorities drawn up, apply equally to Government purchases as well as to imports on private account?

The Minister of Commerce (Shri Karmarkar): (a) The order of priority generally observed in determining the import policy is as follows:—

- (1) (i) Raw materials for essential industries.
- (ii) Spare parts and accessories and Capital goods for replacement and maintenance of essential industries.
- (iii) Consumer goods essential for the life and health of the community.

(2) Other raw materials and other Capital goods.

(3) Other essential goods.

(4) Non-essential and luxury goods.

(b) The same policy was followed during 1952.

(c) The priority referred to in reply to part (a) above applies only to commercial imports for which the policy is framed every half year. The priority for Government purchases is determined by the urgency of the demand.

Shri S. N. Das: May I know whether it is a fact that this year a reduction has been made in the import of luxury goods?

Shri Karmarkar: No relaxation has been made. My hon. friend obviously refers to the fact that a few items have been put in the schedule for a higher import duty. That does not mean any relaxation.

Shri Dabhi: May I know whether items that are categories of goods whose import is prohibited.

Shri Karmarkar: There are a few items that are prohibited. I should like to have notice.

Shri Radha Raman: Under the different categories, what amount of goods were imported?

Shri Karmarkar:—I should like to have notice.

ANTI-INDIAN PROPAGANDA BY RADIO PAKISTAN

*1967. **Prof. D. C. Sharma:** Will the Prime Minister be pleased to state:

(a) whether any anti-Indian propaganda is being carried on by the Radio Pakistan or any other Radio Station controlled or assisted by the Pakistan Government; and

(b) if so, the steps that are being taken to counter-act the same?

The Prime Minister (Shri Jawaharlal Nehru): (a) Yes, from time to time.

(b) Whenever any serious examples of anti-Indian propaganda come to notice, we protest to the Government of Pakistan; and when necessary contradictions are also issued either by the Government of India or the State Governments concerned.

Prof. D. C. Sharma: May I know if there has been any change in the tone of this propaganda for the better since the recent political developments in Pakistan?

Shri Jawaharlal Nehru: I have not followed it very closely myself. But, I imagine that there has been a change for the better.

Prof. D. C. Sharma: May I draw the attention of the hon. Prime Minister to a news item which appeared in the Press that the Minister of Health in the N.W.F.P., Mr. Kiyani, was still talking about *jehad* and all that kind of things?

Shri Jawaharlal Nehru: Yes, Sir. There are many people who still talk in that way.

Shri Jaipal Singh: When we make contradictions, do we use the All India Radio also?

Shri Jawaharlal Nehru: Occasionally, yes; when considered necessary.

Shri N. M. Lingam: May I know if the Pakistan-inspired Azad Kashmir Radio is heaping abuses on the Prime Minister while the Pakistan Government is trying to show to the world that it is extending its hand of friendship to India?

Shri Jawaharlal Nehru: I am afraid I do not listen to the Pakistan-inspired Azad Kashmir Radio. It is quite a possibility. That Radio has acquired a certain notoriety in the extreme violence and unreliability of its utterances.

U.N. HIGH COMMISSIONER FOR REFUGEES

*1968. **Sardar A. S. Salgal:** (a) Will the Prime Minister be pleased to state whether a High Commissioner for refugees has been appointed by the U.N. to take over some of the functions of the International Refugees Organization?

(b) If so, where will the office be set up?

(c) Have Government expressed any views on this appointment?

(d) What are those countries which have agreed to participate in this?

The Prime Minister (Shri Jawaharlal Nehru): (a) Yes; the United Nations General Assembly, at its 5th Session held in 1950, elected a High Commissioner for Refugees for a term of 3 years from 1st January 1951. The International Refugees Organization has been wound up and its functions have been taken over by the U.N. High Commissioner for Refugees from that date.

(b) At Geneva.